

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) No. 440/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company	Agarwal Coal Corporation Pvt.Ltd. -Vs- Impex Ferro Tech Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

01. Sailendra Kumar Tiwari

Operational
Creditor

S. Tiwari
12/12/17

2. Bidyut Dutt, Advocate

3. Anirudhya Dutt, Advocate

Corporate
Debtors

A.D. Dutt
12/12/17

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for both the parties submitted that Hon'ble Supreme Court on 11/12/2017 has passed an order in S.L.P. No. 33687/2017. Petitioner has submitted that till date he has not received that order. Petitioner is directed to file the Hon'ble Supreme Court's order within 3 days from today.

List on 18/12/2017 for further order.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P. Singh)
Member (J)